



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-12/95/1583/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Robin Phukan,
District & Sessions Judge,
Jorhat.

Dated Guwahati the th 16 March, 2020

Sub: **Casual leave .**

Ref:- Your letter No. JJA/2612/2020, dtd. 12.03.2020

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 13.03.2020 along with station leave permission from the morning of 13.03.2020 till the evening of 14.03.2020, has been granted. A senior Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-12/95/1584/A, dated 16.3.2020
Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court

JT. REGISTRAR (VIGILANCE)